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**CENTRAL ADMINISTRATIVE TRIBUNAL
JAMMU BENCH, JAMMU
Hearing through video conferencing**

**T.A. No. 62/1477/2020
(SWP No. 908/2019)**

This the 06th day of May 2021

**HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)
HON'BLE MR. ANAND MATHUR, MEMBER (A)**

Tanveer Ahmad YetooApplicant

(Advocate:- None)

Versus

State of Jammu and Kashmir and Ors.Respondents

(Advocate: Mr. Amit Gupta, ld. AAG)

**O R D E R
[ORAL]**

(Mr. Rakesh Sagar Jain, Member-J)

Despite sending the link to the learned counsel for the applicant for joining the video conference, he has not joined the conference today. It seems that the applicant has lost interest in pursuing the matter. Accordingly, the T.A. is dismissed due to non appearance of the applicant.

**(ANAND MATHUR)
MEMBER (A)**

**(RAKESH SAGAR JAIN)
MEMBER (J)**

JNS